Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)Regulations, 2016

Sl.	Category of creditor	Summa	rv of	Summa	ry of claims	Amount of	Amount of	Amount	Details	Remar
No.		claims red	•		lmitted	contingent	claims not		in	ks,
		No. of claims	Amount	No. of claims	Amount of claims admitted	claims	admitted	under verificati on	Annexure	if any
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belongingto any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any classof creditors)	2	63,97,00, 643.41	2	63,97,00,64 3.41	-	-	-	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	4,53,72,2 73/-	1	4,53,72,273/	-	-	-	4	
5	Operational creditors (Workmen)	-	-	_	-	_	-	-	5	
6	Operational creditors (Employees)	-	-	-	-	_	-	-	6	
7	Operational creditors (Government Dues)	2	23,79,868	2	23,79,868	_	-	_	7	
8	Operational creditors (other than Workmenand Employees and Government Dues)	-	-	-	-	-	-	_	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	Total	5	68,74,52, 784.41	5	68,74,52,78 4.41					

	Annexure-1	
Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of secured financial creditors belonging to any class of creditors

Sl. No.	of	Details rece	eived				of claim iitted			Amount of	Amount of any	Amount of claim	of claim	Remark s, if any
	Credi t-or	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarant ee	Whether related party?	% of voting share in CoC	continge- nt claim	Mutual dues, that maybe set-off	not admitted	under verifica- tion	

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Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors a
	on:	

List of unsecured financial creditors belonging to any class of creditors

Sl. No.	Name of cre-	Detai claim re			Det	ails of claim	admitted		Amount of contingent	Amount of any	Amount of claim not a	claim und	Remarks if any
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC	claim	mutual dues, that may be set-off	dmitted	er verifica tion	
		•											

Annexure – 3
Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of cre- ditor	claim	ails of receive d		Details of	f claim adm	itted			Amount of conti- ngent	Amount of any mutual	Amount of claim not	of claim under	Remarks , if any
		Date of rec eipt	Amou nt clai med	Amount of claim admitte d	Nature of claim	Amount covered by secur -ity interest	Amount covered by guar antee	Whether related party?	% voting share in CoC	claim	dues, that may be set- off	admitted	verifica- tion	
	State Bank of India		51,01,82, 381.41/-	51,01,82,3 81.41/-		51,01,82,3 81.41/-	51,01,82,3 81.41/-	No	74.47	-	-	-	-	
	Fincorp Limited	22 and	262/-	12,95,18,2 62/-		12,95,18,2 62/-	12,95,18,2 62/-	No	18.91		-	-	-	

Annexure – 4
Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.			Details of Claim admitted claim received Date of Amount Amount Nature Amount Whether % of					Amount of conti-	Amount of any mutual	Amount of claim	Amount of claim	Remarks, if any	
	ditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC	ngent claim	dues, that may be set-off	not admitted	under verification	
	The Repartria tes Co- Op Finance & Develop ment Bank Ltd.		4,53,72,2 73/-	4,53,72,273 /-	Unsecured	-	No	6.62			-	-	

Annexure – 5
Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of operational creditors (Workmen)

Sl. No.	Name of authorised	Name of	Details of receive		De	tails of clain	n admitted	Amount of conti-	Amount of any	Amount of claim under	Amount of claim not a	Remarks, if any
	representa- tive, if any	work man	Date of receipt	Amount claimed	of	Whether related party?	% voting share in CoC, if applicable	ngent claim	mutual dues, that maybe set-off	verification	dmitted	

Annexure – 6
Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of operational creditors (Employees)

Sl. No.	Name of authorised of	Name empl		ils of eceived	De	tails of clai	m admitted		Amount of contin-	Amount of any	Amount of claim		Remarks, if any
	representa- tive, if any	-oyee	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
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Annexure – 7
Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of operational creditors (Government dues)

Sl. No.		Details of claimant Details of claim received				tails of clai	m admitted		Amount of contin-	Amount of any	Amount of claim	claim not	Remarks, if any
	Departme nt	Govern ment	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable	gent claim	mutual dues, th at may be set- off	under verifica - tion	admitted	
1	The	Ministry of	27.01.202	19,01,439/-	19,01,439/-	Statutory	No	_	-	_	-	_	
		Labour and				dues							
	Provident	Employme											
	Fund	nt											
	Organisation												
2	Commercial	Commerci	25.01.202	4,78,429/-	4,78,429/-	Statutory	No	-	-	-	=	-	
	Tax	al tax	2			dues							
	Department	Departmen											
	- State Tax	t											
	Officer												

Annexure – 8
Name of the corporate debtor: Ganga Foundations Private Limited; Date of commencement of CIRP: 10.01.2022; List of creditors as on: 31.03.2022

List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	of cre ditor	Details of claim received		Details of claim admitted					Amount of of contin- Amount of any	of	of claim	Remarks, if any		
		Date of receipt	Amou nt clai med	Amou nt of cl aim ad mitted	Natur e of cl aim	Amount coveredby security interest	Amount covered by guara -ntee	Whether related party?	% of voting share in CoC	gent claim mutual dues, that maybe set-off	claim not ad- mitted	under verifica- tion		

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Name of the corporate debtor:	; Date of commencement of CIRP	; List of creditors as
	on:	

List of other creditors (Other than financial creditors and operational creditors)

Sl. No		Details of claim received		Details of clai m admitted					Amount of contin	Amount of any	Amount of claim	of claim	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount co vered by Security interest	Amount co vered by guarantee	Whether related party?	-gent claim	mutual dues, that maybe set-off	not admitted	under verifica- tion	